



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO. 060/00800/2021**

**DATED THIS THE 23<sup>rd</sup> DAY OF AUGUST, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Sunayna aged 25 years daughter of Late Sh. Ramesh Kumar resident of Kalka Tehsil Kalka District Panchkula – 134107.

Second address

Sunayna aged 25 years daughter of Late Sh. Ramesh Kumar resident of village Tagra Kangan Tehsil Kalka District Panchkula – 134107.

....Applicant

(By Advocate Sh. Hamid Hussan – through video conference)

Vs.

1. Union of India, through Secretary Northern Railway, Rail Bhawan, New Delhi – 110001.

2. The Chief Account Officer (CAO) Northern Railway, Rail Bhawan, New Delhi – 110001.

3. The Senior Pension Office (SPO) Northern Railway, Jagadhari Workshop District Yamuna Nagar – 135001.

.....Respondents



## O R D E R (ORAL)

**PER: SURESH KUMAR MONGA, MEMBER (J)**

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application.
2. Accordingly, the Original Application is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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